

Sr. No. 273/2022

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)- 105/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Dinesh Chandra Saini

...Operational Creditor

Versus

Shri Siddhi Vinayak Prime Tradevision Pvt. Ltd

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Brij Kishore Sharma, PCS
For the Corporate Debtor : None-appeared

ORDER

Heard Brij Kishore Sharma, PCS appearing on behalf of Petitioner/
Operational Creditor. It has been submitted that the company has been struck off.
He also submits that balance sheets after 2012 have not been filed. He seeks
withdrawal of this application. In the circumstances, CP No. (IB)-
105/9/JPR/2020 is dismissed as withdrawn.

Sdr
(Prasanta Kumar Mohanty)
Technical Member

September 12, 2022
HA



FREE OF COST COPY
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Sdr
Assistant Registrar
National Company Law Tribunal
Jaipur

Sdr
(Deep Chandra Joshi)
Judicial Member

13 SEP 2022